NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM**
HON'BLE MEMBER (TECHNICAL)

TMT. T KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	COMPANY APPEAL (C/ACT)/16/KOB/2023
SECTION	SEC 252(3) C/ACT
NAME OF PARTIES	HILM IMAGINEERING PVT LTD V/S ROC.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS SANDEEP JAYACHANDRAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC.

Office Notes

14 Sept 2023

ORDER

COMPANY APPEAL (C/ACT)/16/KOB/2023

Learned authorised representative, CS Mr. Sandeep Jayachandran appears on behalf of the applicant. Learned RoC is present in person.

Matter heard for a considerable time and **reserved for orders**.

SD /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

SD /-

JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)